

(2010) 10 MAD CK 0318

Madras High Court (Madurai Bench)

Case No: Writ Petition No. 12366 of 2010

M. Rajkumar

APPELLANT

Vs

The Tahsildar, The
Revenue Inspector,
The Office of Revenue
Inspector, Y.
Othakkadai Region, Y.
Othakkadai and The
Village Administrative
Officer, The Office of
Village Administrative
Officer, Y. Othakkadai

RESPONDENT

Date of Decision: Oct. 21, 2010

Hon'ble Judges: M. Jaichandren, J

Bench: Single Bench

Advocate: S.C. Herold Singh Government Advocate, for the Respondent

Final Decision: Dismissed

Judgement

@JUDGMENTTAG-ORDER

M. Jaichandren

1. This petition has been listed under the caption "For Dismissal", since, there was no representation on behalf of the petitioner, on earlier occasions, i.e., on 30.09.2010 and 20.10.2010. Even today, there is no representation on behalf of the petitioner. Hence, this petition is dismissed for non-prosecution. No costs.